

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II
(through web-based video conferencing platform)**

Item 21

IA No. 1480/22

In

CP(IB) No. 522/Chd/Hry/2019

(Admitted)

Under Section 7, & 33(2) IBC 2016

In the matter of:-

Sentinel Consultants Pvt. Ltd.

...Petitioner/Financial Creditor

Vs.

Hyper HR Nucleus Solutions Pvt. Ltd

...Respondent/Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence adjourned to 01.12.2023.

Sd/-

Court Officer

October 30, 2023

Mamta